

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2003/836/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Kanchan Newar,
Secretary, Gauhati High Court Legal Services Committee,
Gauhati High Court,
Guwahati.

Dated Guwahati the 6th February, 2024.

Sub: Child Care Leave.

Ref:- Your Letter dated 02.02.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **32 days Child Care Leave from 12.02.2024 to 14.03.2024** (prefixing 10.02.2024 and 11.02.2024), subject to admissibility of Child Care Leave as per Rules.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-120/2003/837-838/A, dated , 06-02-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action.
- ✓2. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]